

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1800

TO BE ANSWERED ON AUGUST 01, 2024

PMAY-U IN PUNJAB

NO. 1800. DR. RAJ KUMAR CHABBEWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of total funds spent on the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception;**
- (b) the number of homes allotted to beneficiaries in Punjab under PMAY-U since its inception;**
- (c) the number of applications that are currently pending under PMAY-U; and**
- (d) the details of total allocated funds not utilized within the timeframe under PMAY-U?**

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

- (a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have**

been grounded and 85.04 lakh are completed/delivered to the beneficiaries in urban areas as on 22.07.2024. The remaining houses are at different stages of construction. However, the scheme has been extended till 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

A total of ₹1,99,652 crore has been sanctioned for the construction of houses under PMAY-U, out of which ₹1,64,125.04 crore has been released and ₹1,51,369 crore has been utilized since inception.

A total of 1,32,235 houses have been sanctioned for the State of Punjab, out of which 1,16,264 are grounded and 83,894 houses have been completed/delivered to the beneficiaries since inception of the scheme.

A total of ₹ 1,212.71 crore has been sanctioned for the construction of houses under AHP/BLC/ISSR verticals of PMAY-U to State of Punjab, out of which ₹691.85 crore have been released. At present unspent balance of ₹ 59.81 crore (including State share) is available for expenditure in the accounts of State Nodal Agency (SNA).
